

(iii) ALLEGED ATROCITIES ON HARJANS  
IN VARIOUS PARTS OF THE COUNTRY.

श्री हरिकेश बहादुर (गोरखपुर): यह अत्यंत दुर्भाग्यपूर्ण है कि देश के विभिन्न भागों में हरिजनों पर अत्याचार हो रहे हैं। अभी कुछ दिनों पहले मध्य प्रदेश, आन्ध्र प्रदेश, बिहार और उत्तर प्रदेश में हरिजनों की हत्या और बलात्कार की अनेक घटनाएँ सामने आई हैं। भारतीय संविधान के अनुसार हरिजनों की सुरक्षा का उत्तरदायित्व राज्य सरकारों के अतिरिक्त मुख्य रूप से केन्द्र-सरकार का है। अतः आज की परिस्थिति में केन्द्र सरकार को सक्रियता के साथ इस मामले में हस्तक्षेप करना चाहिए और हरिजनों की सुरक्षा प्रदान करने के लिए कारगर एवं प्रभावशाली कदम उठाना चाहिए। अभी कुछ दिन पहले हमारे गोरखपुर जिले में हरिजन महिलाओं पर घोर अत्याचार हुआ है, जिसमें पुलिस की भी गतिविधियाँ संदिग्ध मानी जा रही हैं। इसके लिए उक्त मामले की उच्चस्तरीय जांच कराकर अपराधियों को दंडित किया जाना चाहिए, ताकि इस प्रकार की बर्बरता का अंत किया जा सके।

(iv) NON-AVAILABILITY OF RAW MATERIAL FOR SMALL SCALE INDUSTRIES OF ASANSOL-DURGAPUR AREA

SHRI KRISHNA CHANDRA HALDER (Durgapur): The small scale industries of Asansol-Durgapur area are facing crisis due to non-availability of raw materials and orders from the big public sector industries of this area. The public sector undertakings have failed to provide more jobs to the unemployed youths. Whatever jobs were being provided to them by the small scale industries are gradually shrinking due to the crisis facing these small scale units. Several representations were also made, but nothing has been done so far. The public sector undertakings such as IISCO, Chittaranjan Locomotive Works, Alloy Steel Plant, Durgapur Steel Plant, Coal India Limited, Hindustan Fertilizer Corporation, Hindustan Cables are violating the norms of Bureau of Public Enterprises—instead of giving orders to the local small scale industries, they are

giving order to the suppliers who in most of the cases are manufacturers outside the State. On the other hand, the Central Government is following a discriminatory policy regarding the grant of industrial licence. In the last meeting of the small scale industries Ministers Conference, which was held recently in New Delhi, the West Bengal Government correctly pointed out all those things and pressed for a review of the said policy.

Under these circumstances, I urge upon the Government to come forward with an open mind to set up more industries in this region so that unemployment problems can be eased and clear the West Bengal Government's proposals for setting up industries.

I also urge upon the Ministers concerned to advise the public sector undertakings to follow the norms of the Bureau of Public Enterprises so that they can give their orders to the local small scale industries also.

I want a statement from the Ministers concerned about the action taken by them in this regard to save these small scale industries of Asansol-Durgapur area and enable them to create more job potentialities.

(v) NEED TO ESTABLISH AN INDUSTRIAL COMPLEX IN KANYAKUMARI DISTRICT.

SHRI N. DENNIS (Nagercoil): Kanyakumari District in Tamil Nadu is classified as a backward district and high hope of exaltation was aroused among the people by the classification. But now they are frustrated and disappointed when they experienced for long that this acknowledgement of backwardness in paper is not translated in action and put in practice by the establishment of industries. It is regrettable to note that not even a single industry either in the public sector or in the private sector is established here in this district. The percentage of literacy in the district is high. The acute accumula-